

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

&

THE HONOURABLE MR.JUSTICE MOHAMMED NIAS C.P.

WEDNESDAY, THE 28<sup>TH</sup> DAY OF SEPTEMBER 2022/6TH ASWINA, 1944

WA NO. 1318 OF 2022

AGAINST THE ORDER DATED 24.08.2022 IN WP(C)15353/2022 OF  
HIGH COURT OF KERALA

**APPELLANTS/RESPONDENTS 3 TO 5 IN WRIT PETITION:**

- 1 STATE OF KERALA,  
REPRESENTED BY ITS SECRETARY  
TRANSPORT DEPARTMENT,  
GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM - 695001
- 2 THE CHIEF SECRETARY TO GOVERNMENT  
GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM - 695001
- 3 THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT  
FINANCE DEPARTMENT,  
GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM - 695001

BY SRI.K.GOPALAKRISHNA KURUP, ADVOCATE GENERAL

**RESPONDENTS/WRIT PETITIONERS AND RESPONDENTS 1, 2 & 6 TO 8**

**IN THE WRIT PETITION:**

- 1 R.BAJI  
AGED 45 YEARS, DRIVER GRADE I, KSRTC  
DEPOT, ATTINGAL, THIRUVANANTHAPURAM, PIN - 695101
- 2 R.S.RIJU  
CONDUCTOR SPECIAL GRADE, KSRTC DEPOT, PALA,  
KOTTAYAM, PIN - 686575
- 3 SHAJAN P  
CONDUCTOR SPECIAL GRADE, KSRTC DEPOT, CHALAKKUDY,  
THRISSUR (SECRETARY, FORUM FOR  
JUSTICE (REG.NO.TVM/TC/252/2019), ABHILASH NIVAS,  
TC 48/321, MITHRA NAGAR, POONTHURA POST,  
THIRUVANANTHAPURAM-695026

- 4 KERALA STATE ROAD TRANSPORT CORPORATION LTD  
REPRESENTED BY ITS CHAIRMAN AND MANAGING DIRECTOR  
TRANSPORT BHAVAN, FORT, THIRUVANANTHAPURAM- 695023
- 5 THE MANAGING DIRECTOR  
KERALA STATE ROAD TRANSPORT CORPORATION LTD,  
TRANSPORT BHAVAN, FORT, THIRUVANANTHAPURAM - 695023
- 6 KERALA STATE ROAD TRANSPORT EMPLOYEES  
ASSOCIATION(C.I.T.U) REPRESENTED BY ITS GENERAL  
SECRETARY, AZHIKKODAN MEMORIAL BUILDING,  
MANJALIKKULAM ROAD, THIRUVANANTHAPURAM - 695001
- 7 KERALA DEMOCRATIC FEDERATION(T.D.F)  
REPRESENTED BY ITS GENERAL SECRETARY  
VARADARAJAN NAIR SMARAKA MANDIR,  
MANJALIKKULAM ROAD, THIRUVANANTHAPURAM, 695001
- 8 KERALA STATE TRANSPORT EMPLOYEES SANGH (B.M.S)  
REPRESENTED BY ITS GENERAL SECRETARY  
TENJHI BHAVAN T.C, 25/1114(1), ARISTO JUNCTION  
(TTRA-B3), MANORAMA ROAD, THIRUVANANTHAPURAM-  
695014

BY ADVS.  
P.NANDAKUMAR  
DEEPU THANKAN  
T.P.PRADEEP  
G.S.REGHUNATH  
T.M.RAMAN KARTHA

THIS WRIT APPEAL HAVING BEEN FINALLY HEARD ON  
28.09.2022, ALONG WITH WA.1319/2022 & 1320/2022, THE COURT  
ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT**

**THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR**

**&**

**THE HONOURABLE MR.JUSTICE MOHAMMED NIAS C.P.**

**WEDNESDAY, THE 28<sup>TH</sup> DAY OF SEPTEMBER 2022 / 6TH ASWINA, 1944**

**WA NO. 1319 OF 2022**

**AGAINST THE ORDER DATED IN WP(C) 18462/2022 OF  
HIGH COURT OF KERALA**

**APPELLANT/1ST RESPONDENT IN THE WRIT PETITION:**

STATE OF KERALA,  
REPRESENTED BY ITS CHIEF SECRETARY,  
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001

BY SRI.K.GOPALAKRISHNA KURUP, ADVOCATE GENERAL

**RESPONDENTS/WRIT PETITIONER AND RESPONDENTS 2 AND 3 IN THE  
WRIT PETITION:**

- 1 M.B.NISHAD SAIT  
STORE ISSUER II ND GRADE, KSRTC, REGIONAL WORKSHOP,  
ALUVA, ERNAKULAM DISTRICT, PIN - 686101
- 2 KERALA STATE ROAD TRANSPORT CORPORATION  
REPRESENTED BY ITS MANAGING DIRECTOR  
TRANSPORT BHAVAN, FORT, THIRUVANANTHAPURAM- 695023
- 3 THE WORKSHOP MANAGER, KSRTC, REGIONAL WORKSHOP,  
ALUVA, ERNAKULAM DISTRICT, PIN - 683101

BY ADVS.  
K.P.RAJEEVAN  
DEEPU THANKAN

THIS WRIT APPEAL HAVING BEEN FINALLY HEARD ON  
28.09.2022, ALONG WITH WA.1318/2022 AND CONNECTED CASES, THE  
COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT**

**THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR**

**&**

**THE HONOURABLE MR.JUSTICE MOHAMMED NIAS C.P.**

**WEDNESDAY, THE 28<sup>TH</sup> DAY OF SEPTEMBER 2022 / 6TH ASWINA, 1944**

**WA NO. 1320 OF 2022**

**AGAINST THE ORDER DATED 24.08.2022 IN WP(C) 23949/2022**

**OF HIGH COURT OF KERALA**

**APPELLANT/1ST RESPONDENT IN THE WRIT PETITION:**

STATE OF KERALA,  
REPRESENTED BY THE PRINCIPAL CHIEF SECRETARY,  
GOVERNMENT OF KERALA , ROOM NO.202, NORTH SANDWICH  
BLOCK, SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001

BY SRI.K.GOPALAKRISHNA KURUP, ADVOCATE GENERAL

**RESPONDENTS/WRIT PETITIONERS AND RESPONDENTS 2 TO 5 IN THE  
WRIT PETITION:**

- 1 RAJEEV R  
AGED 42 YEARS, S/O RAGHAVAN PAI, POOMANGALATH,  
THURAVOOR P.O, CHERTHALA- 688532
- 2 VENKITESWARA PAI C.N., AGED 51 YEARS,  
S/O C.N NARASIMHA PAI, CHITTEZHATH HOUSE,  
CMC 29, CHERTHALA P.O. - 688 524
- 3 UNNIKRISHNAN NAIR G.,  
SEETHALAYAM, MARUTHORVATTOM P.O, CHERTHALA,  
PIN - 688566
- 4 MURALEEDHARAN K. N., KALUKUZHYYIL, PANAVALLY P.O,  
CHERTHALA, ALAPPUZHA, PIN - 688566
- 5 T.KIRON, ERAMALLOOR.P.O, CHERTHALA,  
ALAPPUZHA, PIN - 688537
- 6 THALHATH T., AGED 38 YEARS  
S/O.THAJUDEEN, PATTANIKKUDIYIL VEEDU,  
VADASSERIKKONAM P.O, VARKALA,  
THIRUVANANTHAPURAM, PIN - 695143
- 7 TRILIMON K. BABY, AGED 46 YEARS, S/O.EAPEN K DAVID,  
KANDATHIL HOUSE, MELUKAVU P.O, KOTTAYAM DISTRICT,  
PIN - 686652

- 8 KERALA STATE ROAD TRANSPORT CORPORATION  
REPRESENTED BY ITS CHAIRMAN AND MANAGING DIRECTOR  
TRANSPORT BHAVAN, FORT, TRIVANDRUM, KERALA,  
PIN - 695023
- 9 THE MANAGING DIRECTOR  
KERALA STATE ROAD TRANSPORT CORPORATION,  
TRANSPORT BHAVAN, FORT, TRIVANDRUM, KERALA,  
PIN - 695023
- 10 THE CHIEF FINANCIAL OFFICER  
KERALA STATE ROAD TRANSPORT CORPORATION,  
TRANSPORT BHAVAN, FORT, TRIVANDRUM, KERALA,  
PIN - 695023
- 11 UNION OF INDIA REPRESENTED BY SECRETARY  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,  
NIRMAN BHAVAN, MAULANA AZAD ROAD, NEW DELHI,  
PIN - 110011
- BY ADVS.  
T.SANJAY  
DEEPU THANKAN  
SRI.MANU.S, CGC

THIS WRIT APPEAL HAVING BEEN FINALLY HEARD ON  
28.09.2022, ALONG WITH WA.1318/2022 AND CONNECTED  
CASES, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

**A.K.JAYASANKARAN NAMBIAR & MOHAMMED NIAS C.P., JJ.**

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**W.A.Nos.1318, 1319 and 1320 of 2022**

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**Dated this the 28<sup>th</sup> day of September, 2022**

**JUDGMENT**

After considering the submissions of the learned Advocate General in these writ appeals and finding that the circumstances under which the writ appeals were entertained and interim orders passed therein have since ceased to exist, the writ appeals are dismissed as infructuous without prejudice to the right of the appellants to raise all contentions in the pending writ petitions.

**Sd/-**

**A.K. JAYASANKARAN NAMBIAR  
JUDGE**

**Sd/-**

**MOHAMMED NIAS C.P.  
JUDGE**

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